THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. SUSHILA NAYAR): (a) The required information is being collected and will be laid on the Table of the Sabha as soon as available.

(b) Under the National Water Supply and Sanitation Programme (Rural phase), the Central Government has been giving since September, 1954 grants-in-aid to the State Governments to the extent of 50% of the expenditure incurred by them on their rural piped water supply and sanilatioa schemes. The number of schemes approved and the amount of grants given to the State Governments so far are as follows:-

	No. of scheme approved	Amount of grants given (Rs. in lakhs)
First Plan	134	278
Second Plan	349	814
Third Plan	1323	413 + 184
	(upto 31-12-65)	(upto 31-3-65)

Grants to the extent of Rs. 184 lakhs have been sanctioned each year during 1964-65 and 1965-66 by the Ministry of Health for provision of piped water supply in rural areas in the various States under the Local Development Works Programme for which a provision of Rs. 35 crores was made in the Third Plan and administered by the, Planning Commission till 1963-64. Under this Programme, the Ministry of Community Development has also been g-ving grants to the State Governments for rural water supply schemes other than piped water supply.

Besides this help, under a centrally sponsored scheme financed 100% by the Central Government, Special Investigation Divisions have been sanctioned for all the States to assess the requirements of drinking water supply in Rural areas particularly scarcity and difficult areas. These are functioning in all the States except Jammu and Kashmir.

In addition to the above the Ministry of Home Affairs has also been giving assistance to the States for provis'on of drinking water in Tribal and Backward areas and Border areas.

TRANSFORMERS FOR D.E.S.U.

- 543. SHRI D. THENGARI: Will the Minister of IRRIGATION AND POWER be pleased to state:
- (a) whether it is a fact that the Indraprastha Power Exlension Project in Delhi (DESU) have placed orders on the Heavy Electricals Factory, Bhopal, foi the supply of transformers;
- (b) if so, the capacity of the transfor mers required;
- (c) whelher the Heavy Electricals. Bhopal have accepted the order; and
- (d) if so, the number of transformers to be supplied?

THE MINISTER OF IRRIGATION AND POWER (SHRI FAKHRUDDIN ALI AHMED): (a) Yes.

- (b) 75 MVA.
- (c) Yes.
- (d) Three.

12 Noon.

CALLING ATTENTION TOA MATTER OF URGENT PUBLIC **IMPORTANCE**

REPORTED MASS AGITATION BY **DEVELOPMENT OFFICERS OF LIFE** INSURANCE CORPORATION

SHRI D. THENGARI (Uttar Pra desh): Sir, may I with your permission call the attention of the Minister of Fin ance to the reported mass agitation by the Development Officers of the Life In surance Corporation?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI B R BHAGAT): Sir, the Development Officers of the Life Insurance Corporation have launched a programme of agitation on the following issues:

- (i) Payment of Annual Bonus to Development Officers;
- (ii) To protest against the continuance of Clause 10(b) of the Government of India Order No. 53(1)-INS(1)/57. dated the 30th December, 1957; and
- (in) Reinstatement of Shri G S. Vaish.